

O.A. NO. 913/03 with.
O.A. NO. 654/03

29.3.04

HON'BLE MAJ. GEN. K.K. SRIVASTAVA, A.M.
HON'BLE MR. A.K. BHATNAGAR, J.M.

Advocates have abstained from
judicial work. Adjourned. List on
20/4/04 for order/hearing.
The interim order to continue till
the next date.

JM

AM

20.4.04

Hon. Mrs. Meera Chhibber, JM
Hon. Mr. S.C. Chaube, AM

This case has come for
extension of stay as Single Bench
is not available today. List on
25.5.04.

Interim Order to continue
till the next date.

A.M.

J.M.

25.05.2004

Hon. Mrs. Meera Chhibber, J.M.

None for the applicant, even in the
revised Call. Shri K.P. Singh, Counsel for the
Respondents.

Counsel for the Respondents has submitted
that even though C.A. is ready but he could not
file the same because Counsel for the applicant
is not available. Respondents reply is taken on record.
However, perusal of the order sheet shows that on
19.01.04, 24.02.04, 29.03.2004, 28.4.04, none had
appeared for the applicant, ~~and~~ hence they are not
interested in prosecuting this case. Accordingly, ~~the~~
~~case~~ O.A. is dismissed in default and for
non prosecution. No costs.

J.M.